GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1592 ANSWERED ON 24.11.2016

RRR OF WATER BODIES

1592. SHRI SUMEDHANAND SARSWATI SHRI RAMESH BIDHURI SHRI KANTI LAL BHURIA SHRIMATI SANTOSH AHLAWAT

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details and salient features of Repair, Renovation and Restoration (RRR) of water bodies along with the State-wise expenditure incurred thereunder during the last three years;

(b) the number and type of water bodies viz., canals, ponds, wells etc. revived under the scheme during the said period in view of the shortage of water resources in various States including Rajasthan, Statewise;

(c) the names of the water bodies proposed to be repaired/restored/renovated in future; and

(d) whether a number of Detailed Project Reports (DPRs) are pending for approval under this scheme in the country particularly Rajasthan and if so, the time by which approval is likely to be granted?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Works related to water resources development & management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as scheme for Repair, Renovation and Restoration (RRR) of water bodies etc.

The objectives of RRR of water bodies scheme are Comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, Ground Water Recharge, Increased availability of drinking water, Improvement in agriculture/horticulture productivity, etc. As per guidelines, water bodies with water spread area of 2 to 10 ha in urban areas and more than 5.0 ha in rural areas are considered for inclusion under the scheme of RRR of water bodies.

State-wise details, including Rajasthan, on number of water bodies included during XII Plan, expenditure on the same during the last three years and number of water bodies revived till 03/2016 are given in Annex-I.

- (c) During XII Plan, out of the 1354 water bodies included under RRR scheme, works of 464 water bodies have been completed. The works of other 890 water bodies are planned to be completed by 03/2017.
- (d) During XII Plan, 21 States have proposed 3782 water bodies, including 68 from Rajasthan for inclusion in the scheme. Out of these, 1354 water bodies including 32 from Rajasthan have been included. Time period for approval of balance schemes depends upon compliance of the State Government in respect of information required as per the guidelines of the Scheme.

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. 1592 due for answer on 24.11.2016 in Lok Sabha regarding RRR of Water Bodies

Annex-I

Sl. No.	State	No of	No of	Expenditure (in crores)		
		WBs	WBs	2013-14*	2014-15	2015-16
		included	revived			
		during	till			
		XII Plan	03/2016			
1	Madhya Pradesh	134	82	-	108.89	27.25
2	Manipur	4	-	-	11.97	-
3	Meghalaya	9	-	-	2.52	-
4	Odisha	760	370	-	64.03	71.7524
5	Rajasthan	32	5	-	-	36.6354
6	Tamilnadu	154	7	-	-	16.0559
7	Telangana	182	-	-	-	-
8	Uttar Pradesh	74	_	_	7.5363	29.54403
9	Uttarakhand	5	_	_	_	-
	Total	1354	464	_	194.9463	181.31343

Details of water bodies under RRR schemes of XII Plan

*the new water bodies during XII Plan were included during 2014-15 onwards as the scheme was approved during the month of October, 2013.